


No. DSJ/BLP/EC/2-41/1994- 2713-2716.
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 24th April, 2017.

OFFICE ORDER

It is hereby notified that on attaining the age of superannuation, Shri Hariman, Chowkidar of this office shall stand retired from Government service on and w.e.f 30th April, 2017 (A.N).

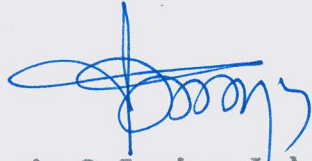

District & Sessions Judge
Bilaspur, H.P.

9c
Endst No.DSJ/BLP/EC/2-41/1994-

Dated Bilaspur, the 24th April, 2017.

Copy forwarded for information and necessary action to :

1. The Civil Nazir of this office with the directions to recover, all dues, if any, from Shri Hariman, aforesaid before releasing the retirement benefits to him.
2. Shri Hariman, aforesaid.
3. Personal file of the official concerned.
4. Guard file.


District & Sessions Judge
Bilaspur, H.P.


No. DSJ/BLP/EC/2-48/1994- 2709 -2712.
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 24th April, 2017.

OFFICE ORDER

It is hereby notified that on attaining the age of superannuation, Shri Jagdish Kumar, Bailiff of the office of Civil Judge (Sr.Div)-cum-ACJM, Ghumarwin shall stand retired from Government service on and w.e.f 30th April, 2017 (A.N).

g/c


District & Sessions Judge
Bilaspur, H.P.


Endst No.DSJ/BLP/EC/2-48/1994-

Dated Bilaspur, the 24th April, 2017.

Copy forwarded for information and necessary action to :

1. The Civil Judge (Sr.Div)-cum-ACJM, Ghumarwin with the request to recover, all dues, if any, from Shri Jagdish Kumar, aforesaid before releasing the retirement benefits to him.
2. Shri Jagdish Kumar, aforesaid.
3. Personal file of the official concerned.
4. Guard file.

g/c


District & Sessions Judge
Bilaspur, H.P.